

[Sh. Haradhan Roy]

the workmen at the same rate and terms as stipulated in the BPE's office memo dated 8th September 1987 within three months from the date of the said order. The workmen of the Refractory and Ceramic units have not received any wage rise/revision since 1979.

I, therefore, request the Minister of Industry to take immediate steps to bring the erring management to the book and direct them to make the payment of the interim relief with retrospective effect in terms of the said order of the hon. Calcutta High Court

(iii) **Need for checking the flow of effluent into the river Ib from orient Paper Mills, Braja Rajnagar (Orissa)**

SHRI BAL GOPAL MISHRA (Bolangir): Orient Paper Mill, Brajarajnagar is situated on the bank of river Ib in Sambalpur district of Orissa. The said paper mill is releasing its untreated slurry, sludge and effluent etc., into Ib river, which is a tributary of Mahanadi. Hirakud dam is constructed on river Mahanadi. The chemicals released by orient paper mill endangers the life of Hirakud dam. The Dam has developed many cracks. In addition to this, the effluents have polluted the water and marine life of the river. The mercury content of water has already reached a dangerous limit. The water of Mahanadi and fish have become unfit for human consumption. This matter has been raised in different fora but it has proved fruitless so far. Therefore, I urge the Government to take effective steps in this regard.

(iv) **Need for taking over the Shalimar Tar Products (1935) Ltd., Lodna (Bihar)**

SHRI A.K. Roy (Dhanbad): The oldest Premier Coal Tar By Products Unit STD Ltd., better known as Shalimar Tar Production (1935) Ltd. situated at Lodna, in the heart of Jharia Coal Belt district Dhanbad, Bihar was a part and parcel of Lodna Colliery Co.

(1920) Ltd., of the same managing agency of Turner and Morison Co. Ltd. But it is strange that when Lodna Colliery and its coke oven plant was nationalised in 1972, this tar plant connected in series with them, joined with them through pipe line an interlinked with the provision of mutual transfer of manpower, materials, product, etc., was left out to the mercy of the ex-owners though in the other case even the Cinema Hall of the ex-owners at Jharia was taken over and made a part of Bharat Coaking Coal Ltd. The ex-owner of the Colliery and still the owner of Shalimar Tar Products had no intention of running the Tar Plant.

I request the Government to take over the factory at the earliest.

14.15 hrs.

DEMANDS FOR GRANTS (GENERAL)
1990-91

**Ministry of Water Resources —
and
Ministry of Agriculture—Contd.**

[English]

MR. CHAIRMAN. We now proceed with further discussion and voting on the Demand for Grant No. 78 under the control of the Ministry of Water Resources and simultaneously with further discussion and voting on the Demands for Grants No. 165 under the control of the Ministry of Agriculture, moved on the 7th May, 1990.

Now, Shri Kalyan Singh Kalvi.

[Translation]

SHRI KALYAN SINGH KALVI (Barmer): Mr. Speaker, Sir, today the entire country is passing through a phase of contradictions. If we talk to a farmer, he says that now farming is no more a profitable profession. If we sit amongst the consumers using farm prod-